

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 206/2024

(Arising out of impugned final judgment and order dated 21-12-2023 in CMP No. 21633/2023 passed by the High Court Of Judicature At Madras)

M/S COGNIZANT TECHNOLOGY SOLUTIONS INDIA PVT. LIMITED Petitioner(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX

Respondent(s)

(IA No.1675/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Balbir Singh, Sr. Adv.
Mr. Tushar Jarwal, Adv.
Ms. Anuradha Dutt, Adv.
Mr. Rahul Sateerja, Adv.
Mr. Pranav Bansal, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. N Venkatraman, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mr. Rupesh Kumar, Adv.
Mr. Amit Sharma B, Adv.
Mr. Anirudh Bhat, Adv.
Mr. Debojyoti Mukhopadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We are not inclined to interfere with the order passed by the High Court except for the following modifications.

The amount of Rs. 2,956 Crores comprising of Rs 1,500 Crores offered by way of cash and Rs. 1,456 Crores towards Fixed Deposit Receipts (FDRs) can be encashed by the Union. We also record the

undertaking of the learned ASG, who on instructions submitted that amount will be refunded within four weeks along with interest accrued in the event petitioner's appeals are allowed by the High Court. The requirement of security with respect to the penalty is dispensed with.

In view of the high stakes involved in the matter, we request the High Court to take up the appeal and dispose it of same as expeditiously as possible, preferably within a period of six weeks from today.

Accordingly, the Special Leave Petition is disposed of.

Pending application(s), if any, stand disposed of.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)